

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:07.03.2000
DEVELOPMENT FUND FOR TRIBAL AREAS
V. SAROJA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government propose to set up a Development Fund for rapid development of tribal areas in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a),(b)&(c) For rapid socio-economic and educational development of Scheduled Tribes, a number of programmes/schemes are already in operation. These are:

1. Special Central Assistance to Tribal Sub Plan;
2. Grants under Article 275(1) of the Constitution;
3. Schemes of boys and Girls Hostels for STs;
4. Ashram Schools;
5. Model Residential Schools; 6. Grant-in-aid to Voluntary Organisations engaged in the development of Scheduled Tribes;
- 7 schemes for the development of Primitive Tribal Groups;
8. Vocational Training Centres in tribal Areas;
9. Educational Complexes in low literacy pockets; 10. National Scheduled Castes and Scheduled Tribes Finance and Development Corporation for extending loans at concessional rates to Scheduled Tribes; 11. Tribal Cooperative Marketing Development Federation of India for marketing of the produce of the Scheduled Tribes; 12. Post-Matric Scholarships; 13. Setting up of Book Banks in educational institutions; 14. Coaching and Allied Scheme for imparting coaching facilities to Scheduled Tribes for various competitive examinations and admission to educational institutions;